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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

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+ **W.P.(C) 6569/2023 & CM APPL. 36850/2023**

**ACCIPITER INVESTMENTS AIRCRAFT**

**2 LIMITED**

..... Petitioner

Through: Mr. Ravi Nath, Mr. Ankur Mahindro,  
Mr. Rohan Taneja, Mr. Aditya Kapur  
and Mr. Mehul Jain, Advs.

versus

**UNION OF INDIA & ANR.**

..... Respondents

Through: Ms. Anjana Gosain and Ms. Nippun  
Sharma, Advocates for R-1/UOI.  
Mr. Pratiksha Mishra, Mr. Vishnu  
Sriram, Mr. Shreyas Edupugnati, Mr.  
Pratibha Agarwal and Ms. K.  
Lakshmi, Advocates for RP.

2

+ **W.P.(C) 10327/2023**

**BLUESKY 31 LEASING COMPANY LIMITED** ..... Petitioner

Through: Mr Ameya Gokhale, Ms. Meghna  
Rajadhyaksha, Mr. Vijayant Paliwal,  
Ms. Medha Sachdev, Mr. Rishabh  
Jaisani, Ms. Mehak Nayak, Mr. Harit  
Lakhani, Advs.

versus

**DIRECTORATE GENERAL OF CIVIL AVIATION  
& ORS.**

..... Respondents

Through: Ms. Anjana Gosain and Ms. Nippun  
Sharma, Advocates for R-1/UOI.  
Mr. Pratiksha Mishra, Mr. Vishnu  
Sriram, Mr. Shreyas Edupugnati, Mr.  
Pratibha Agarwal and Ms. K.  
Lakshmi, Advocates for RP.

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+ **W.P.(C) 6626/2023 & CM APPL. 36930/2023**

**EOS AVIATION 12 (IRELAND) LTD.**

..... Petitioner



Through: Mr. Ravi Nath, Mr. Ankur Mahindro,  
Mr. Rohan Taneja, Mr. Aditya Kapur  
and Mr. Mehul Jain, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Rajesh Gogna, CGSC with Mr  
Ankit Acharya, GP for R-1/UOI  
Mr. Pratiksha Mishra, Mr. Vishnu  
Sriram, Mr. Shreyas Edupugnati, Mr.  
Pratibha Agarwal and Ms. K.  
Lakshmi, Advocates for RP.

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**W.P.(C) 7214/2023, CM APPL. 28114-15/2023, CM APPL.  
36915/2023 & CM APPL. 37054/2023**

PEMBROKE AIRCRAFT LEASING 11 LIMITED ..... Petitioner

Through: Mr. Arun Kathpalia, Sr. Adv. with Mr  
Ameya Gokhale, Ms. Meghna  
Rajadhyaksha, Mr. Vijayant Paliwal,  
Ms. Medha Sachdev, Mr. Rishabh  
Jaisani, Ms. Mehak Nayak, Mr. Harit  
Lakhani, Advs.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION  
& ORS.

..... Respondents

Through: Ms. Anjana Gosain and Ms. Nippun  
Sharma, Advocates for R-1/UOI.  
Mr. Pratiksha Mishra, Mr. Vishnu  
Sriram, Mr. Shreyas Edupugnati, Mr.  
Pratibha Agarwal and Ms. K.  
Lakshmi, Advocates for RP.

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**W.P.(C) 7369/2023, CM APPL. 38321/2023 & CM APPL.  
36931/2023**

SMBC AVIATION CAPITAL LIMITED AND  
ORS

..... Petitioners

Through: Ms. Marylou Bilawala, Mr. Pranaya  
Goyal, Mr. Dhruv Khanna, Ms.  
Sharleen Lobo, Mr. Chiranjivi



Sharma, Ms. Priya Desai, Ms. Apoorva Kaushik, Mr. Vasu Gupta, Ms. Saakshi Malpekar, Ms. Nehal Gupta and Mr. Uday Mathur, Advs.

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Pratiksha Mishra, Mr. Vishnu Sriram, Mr. Shreyas Edupugnati, Mr. Pratibha Agarwal and Ms. K. Lakshmi, Advocates for RP.  
Ms. Milanka Chaudhary, Ms. Ashly Cherian and Ms. Harshita Agarwal, Advs. for R-7.  
Ms. Ragini Sharma and Mr. Raghav Mittal, Advs. for R-4 & 8.

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**W.P.(C) 7663/2023, CM APPL. 36929/2023**

DAE SY 22 13 IRELAND DESIGNATED ACTIVITY  
COMPANY

..... Petitioner

Through: Mr. Nimish Vakil, Mr. Pai Amit, Ms. Bhavana Duhoon, Mr. Anshul Syal and Mr. Abhiyudaya Vats, Advs.

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Pratiksha Mishra, Mr. Vishnu Sriram, Mr. Shreyas Edupugnati, Mr. Pratibha Agarwal and Ms. K. Lakshmi, Advocates for RP.

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**W.P.(C) 7773/2023 & CM APPL. 36891/2023**

SFV AIRCRAFT HOLDINGS IRE 9 DAC  
LIMITED

..... Petitioner

Through: Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Ms. Apoorva Kaushik, Mr. Vasu Gupta,



Ms. Saakshi Malpekar, Ms. Nehal  
Gupta and Mr. Uday Mathur, Advs.

versus

UNION OF INDIA THROUGH THE MINISTRY OF CIVIL  
AVIATION & ORS. .... Respondents

Through: Ms. Anjana Gosain and Ms. Nippun  
Sharma, Advocates for R-1/UOI.  
Mr. Pratiksha Mishra, Mr. Vishnu  
Sriram, Mr. Shreyas Edupugnati, Mr.  
Pratibha Agarwal and Ms. K.  
Lakshmi, Advocates for RP.  
Ms. Ragini Sharma and Mr. Raghav  
Mittal, Advs. for R-4.

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**W.P.(C) 7774/2023 & CM APPL. 36909/2023, 53422/2023**

ACG AIRCRAFT LEASING IRELAND LIMITED .... Petitioner

Through: Mr Nitin Sarin, Mr Mukul Katyal and  
Ms Priyam Jinger Advocates

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Pratiksha Mishra, Mr. Vishnu  
Sriram, Mr. Shreyas Edupugnati, Mr.  
Pratibha Agarwal and Ms. K.  
Lakshmi, Advocates for RP.

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**W.P.(C) 10386/2023 & CM APPL. 40199/2023**

BLUESKY 19 LEASING COMPANY LIMITED .... Petitioner

Through: Mr Ameya Gokhale, Ms. Meghna  
Rajadhyaksha, Mr. Vaijayant Paliwal,  
Ms. Medha Sachdev, Mr. Rishabh  
Jaisani, Ms. Mehak Nayak, Mr. Harit  
Lakhani, Advs.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION  
& ORS. .... Respondents

Through: Mr. Pratiksha Mishra, Mr. Vishnu  
Sriram, Mr. Shreyas Edupugnati, Mr.  
Pratibha Agarwal and Ms. K.



Lakshmi, Advocates for RP.

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**W.P.(C) 8088/2023 & CM Appls.36928/2023, 45187/2023 & 47072/2023**

GY AVIATION LEASE 1722 CO LIMITED & ORS..... Petitioners

Through: Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Ms. Apoorva Kaushik, Mr. Vasu Gupta, Ms. Saakshi Malpekar, Ms. Nehal Gupta and Mr. Uday Mathur, Advs.

versus

UNION OF INDIA THROUGH THE MINISTRY OF CIVIL AVIATION & ORS. .... Respondents

Through: Mr. Digvijay Rai, Mr. Archit Mishra, Advocates with Mr. Vivek Gupta, AGM (Law), AAI, for R-3/AAI. Ms. Ragini Sharma and Mr. Raghav Mittal, Advs. for R-4. Ms. Milanka Chaudhury, Ms. Ashly Cherian, Ms. Harshita Agarwal, Advs. for R-7. Mr. Pratiksha Mishra, Mr. Vishnu Sriram, Mr. Shreyas Edupugnati, Mr. Pratibha Agarwal and Ms. K. Lakshmi, Advocates for RP.

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**W.P.(C) 9432/2023**

BOC AVIATION (IRELAND) LIMITED .... Petitioner

Through: Mr. Satvik Varma, Mr. Soumil Gonsalves, Mr. Hetram Bishnoi and Ms. Aanchal Nanda, Advs.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION



AND ORS

..... Respondents

Through: Ms. Anjana Gosain and Ms. Nippun Sharma, Advocates for R-1/UOI.  
Mr. Pratiksha Mishra, Mr. Vishnu Sriram, Mr. Shreyas Edupugnati, Mr. Pratibha Agarwal and Ms. K. Lakshmi, Advocates for RP.

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**W.P.(C) 9594/2023 & CM APPL. 39368/2023**  
**JACKSON SQUARE AVIATION IRELAND LIMITED**

..... Petitioner

Through: Mr Ameya Gokhale, Ms. Meghna Rajadhyaksha, Mr. Vaijayant Paliwal, Ms. Medha Sachdev, Mr. Rishabh Jaisani, Ms. Priya Basu, Ms. Mehak Nayak, Mr. Harit Lakhani and Ms. Snigdha Saraff, Advs.

versus

**DIRECTORATE GENERAL OF CIVIL AVIATION AND ORS.**

..... Respondents

Through: Mr. Pratiksha Mishra, Mr. Vishnu Sriram, Mr. Shreyas Edupugnati, Mr. Pratibha Agarwal and Ms. K. Lakshmi, Advocates for RP.

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**W.P.(C) 9900/2023**  
**SKY HIGH XCV LEASING COMPANY LIMITED & ANR.**

..... Petitioners

Through: Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Ms. Apoorva Kaushik, Mr. Vasu Gupta, Ms. Saakshi Malpekar, Ms. Nehal Gupta and Mr. Uday Mathur, Advs.

versus



UNION OF INDIA THROUGH THE MINISTRY OF CIVIL  
AVIATION & ORS.

..... Respondents

Through: Ms. Anjana Gosain and Ms. Nippun  
Sharma, Advocates for R-1/UOI.  
Mr. Pratiksha Mishra, Mr. Vishnu  
Sriram, Mr. Shreyas Edupugnati, Mr.  
Pratibha Agarwal and Ms. K.  
Lakshmi, Advocates for RP.  
Ms. Milanka Chaudhury, Ms. Ashly  
Cherian, Ms. Harshita Agarwal,  
Advs. for R-5.  
Ms. Ragini Sharma and Mr. Raghav  
Mittal, Advs. for R-6.

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**W.P.(C) 9901/2023**

STAR RISING AVIATION 13 LIMITED

..... Petitioner

Through: Ms. Marylou Bilawala, Mr. Pranaya  
Goyal, Mr. Dhruv Khanna, Ms.  
Sharleen Lobo, Mr. Chiranjivi  
Sharma, Ms. Priya Desai, Ms.  
Apoorva Kaushik, Mr. Vasu Gupta,  
Ms. Saakshi Malpekar, Ms. Nehal  
Gupta and Mr. Uday Mathur, Advs.

versus

UNION OF INDIA THROUGH THE MINISTRY OF CIVIL  
AVIATION & ORS.

..... Respondent

Through: Mr. Pratiksha Mishra, Mr. Vishnu  
Sriram, Mr. Shreyas Edupugnati, Mr.  
Pratibha Agarwal and Ms. K.  
Lakshmi, Advocates for RP.

**CORAM:**

**HON'BLE MS. JUSTICE TARA VITASTA GANJU**

**ORDER**

**02.02.2024**

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**[Physical Hearing/Hybrid Hearing]**

1. In view of the Full court Reference to condole the demise of late Sh.



V.P. Singh, Senior Advocate and late Sh. N.K. Anand, Advocate, this matter cannot be heard today.

2. List for further arguments on 05.02.2024 at 4 PM and 09.02.2024 at 2:30 PM.

**TARA VITASTA GANJU, J**

**FEBRUARY 02, 2024/mk**